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GOVERNMENT OF INDIA
MINISTRY OF FINANCE (DEPARTMENT OF REVENUE)
NEW DELHI, the 15th July, 1979.

NOTIFICATION
INCOME TAX

No.2931 (F.No.203/196/78-ITA.II): It is hereby notified for general information that the institution mentioned below has been approved by the Indian Council of Agricultural Research, the prescribed authority for the purposes of clause (ii) of sub-section (1) of Section 35 of the Income-tax Act, 1961.

INSTITUTION

NIMOKAR AGRICULTURAL RESEARCH INSTITUTE, PHALTAN, Dist. Satara.

This notification is effective for a period of 3 years from 1st April, 1979 to 31st March, 1982.

Sd/-

(HARI NARAIN)

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4. Indian Council of Agricultural Research, Krishi Bhawan, New Delhi with reference to their letter No. 6(143)/77-CDN. (Tech). dated 22nd May, 1979.
5. The President, Nimbkar Agricultural Research Institute, Phaltan, Distt. Satara, P.I.No.415523, Maharashtra, with reference to his letter dated 22.9.78.
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